

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-06(PB)/2017
CA NO.

CORAM:

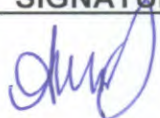
SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: Nightingle Finace And Leasing Ltd
And
Micro Mangement Ltd

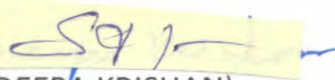
SECTION OF THE COMPANIES ACT: 230-232

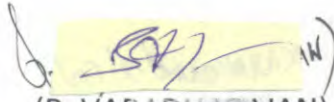
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AMITGAEL	ADVOCATE	PETITIONERS	

ORDER

Learned counsel for the petitioner represent that permission of RBI is yet to be received and prays for adjournment. In the circumstances, matter is adjourned to 22.05.2017.

Post the matter on 22.05.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
20.04.2017